

275

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH; JODHPUR**

**ORIGINAL APPLICATION NO. 242/2011**

**DATE OF ORDER: 21.07.2011**

**CORAM:**

**HON'BLE DR. K.B. SURESH, JUDICIAL MEMBER  
HON'BLE MR. SUDHIR KUMAR, ADMINISTRATIVE MEMBER**

Babu Lal Bhandari S/o Sardarmal Bhandari, aged about 53 years, by caste Jain, R/o village Bhandarion Ka Bass, Post Palasani, District Jodhpur. Office Address: GDSBPM (under put off duty) Palasani Post Office, Banad.

...Applicant.

Mr. S.P. Singh, counsel for applicant.

**VERSUS**

1. Union of India through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Tar Bhawan, New Delhi.
2. The Chief Post Master General, Rajasthan Circle, Jaipur - 302007.
3. The Director, Post Master General, Western Region, Jodhpur.
4. Sr. Superintendent of Post Offices, Jodhpur Division, Jodhpur.
5. Asst. Supt. of POs, East Sub Dn. Jodhpur.

... Respondents.

**ORDER  
(Per Dr. K.B. Suresh, Judicial Member)**

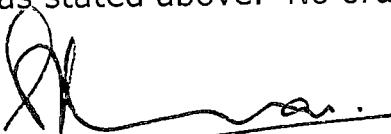
Heard the learned counsel for the applicant, and examined the pleadings and records. It would appear that the cause of justice would be served, if we direct the concerned authority to consider the appeal filed by the applicant, untrammelled by any reasoning that it might be time barred or not, within two weeks next and pass a reasoned and speaking order. We make it clear that we are not entering into the merit of the appeal or case. In the meanwhile, the respondents shall consider whether in any rules relating to GDS employees, subsistence allowance can be

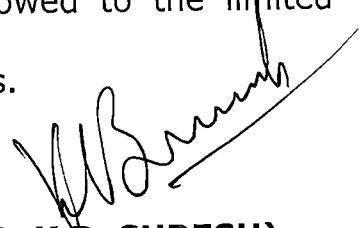
X B

2/6

paid to them. If the rules permit so, it can also be done within the stipulated period as aforesaid.

2. The Original Application is, thus, allowed to the limited extent as stated above. No order as to costs.

  
**(SUDHIR KUMAR)**  
**ADMINISTRATIVE MEMBER**

  
**(DR. K.B. SURESH)**  
**JUDICIAL MEMBER**

  
kumawat